

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1
09.04.2021
C.P.C/350/44/2020
O.A./350/872/2014

DULAL CH PRAMANIK & ANOTHER
-V/S-
SANJAY KUMAR MOHANTY & ORS

ITEM NO:27
FOR APPLICANTS(S) Adv.: Mr. C Sinha

FOR RESPONDENTS(S) Adv.: Ms. S Choudhary



Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for both sides.</p> <p>Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p> <p>mksinha</p>